| | | | | | | | | | | | | | | | | Annexure 7 |
|---|-------------------------|---------------------|--------------------|---------|---------------------------|-----------|---------------------------|------------|----------------|---------|-------------|------------|-------------------|-----------|--------------|-----------------|
| Name (| of Corporate Debtor: | TRISHUL DREAM H | OMES LIMITED | | | | | | | | | | | | | |
| Date of | f Commencement of CIRP: | 16-Jun-23 | | | | | | | | | | | | | | |
| List of | Creditors as on: | 29-Dec-23 | | | | | | | | | | | | | | |
| List of Operational Creditors (Government dues) | | | | | | | | | | | | | | | | |
| | (Amount in | | | | | | | | | | | | | | | (Amount in ₹ |
| SI. No. | Deta | Details of Claimant | | | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount of any | Amount of | Amount of | Remarks, if any |
| | Department | Government | Identification No. | Date of | Amount claimed | Amount of | Nature of claim | Amount | Amount covered | Whether | % of voting | contingent | mutual dues, that | claim not | claim under | |
| | | | | receipt | | claim | | covered by | by guarantee | related | share in | claim | may be set-off | admitted | verification | |
| | | | | | | admitted | | security | | party? | CoC, if | | | | | |
| - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - | - |
| | | Total | | | 0 | 0 | | (| 0 | | 0 | C | 0 | 0 | 0 | |